

All India Educational Survey is laid on the Table of the House. [Placed in Library. See No. LT-662/77].

(c) It is generally true that Primary Schools run by the Private Managements are costly as compared to Government Schools but it is not possible to make a general statement that their management is not satisfactory.

**Former Executive Councillors of Delhi in Occupation of Government Accommodation**

3034. SHRI ANANT DAVE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the names of former Executive Councillors of Delhi who are still in occupation of Government accommodation;

(b) the monthly rent being charged from each of them and since when each of them is residing there after paying market rent; and

(c) steps taken to get the accommodation vacated from these persons under the Public Premises Eviction Act?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The following former Executive Councillors of Delhi are still in occupation of Government accommodation:—

1. Shri Radha Raman
2. Shri Mange Ram
3. Shri O. P. Bahl

(b) Shri Mange Ram is liable to pay market rent at the rate of Rs. 923 per month with effect from 4th May, 1975. The other two will have to pay market rent with effect from 6th May, 1977 at rates which are under assessment.

(c) Eviction proceedings against all the three have been initiated under the Public Premises (Eviction of Unauthorised Occupants) Act, 1971.

**Demands of Workers of Modera Bakeries, Edappally**

3035. SHRI K. A. RAJAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the workers of Modern Bakeries at Edappally went on an indefinite strike since 3rd June this year to press their demands; and

(b) if so, what are their demands and the measures taken to settle the dispute?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

(b) A statement indicating the demands and the measures taken by the Management to settle the dispute is attached.

*Statement*

(b) The main demands of the Cochin Unit of the Modern Bakeries Employees Union are as follows:—

1. Revision of the pay scales of the employees.

2. Enhancement of D.A., House rent allowance, transport subsidy, canteen subsidy and certain other allowances and also payment of City Compensatory allowance.

3. Change in the working hours of the office staff, increase in the number of days of casual leaves, holidays etc.

4. Introduction of promotion policy and upgrading after a certain number of years of service and introduction of incentive bonus.

5. Grant of house building loan and the children education allowance.